

an>

Title: Introduction of the Constitution (Amendment) Bill, 2016 (Amendment of article 72).

SHRI ANURAG SINGH THAKUR (HAMIRPUR): I beg for leave to introduce a Bill further to amend the Constitution of India.

माननीय सभापति : पूंन यद है :

"कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुःस्थापित करने की अनुमति दी जाए।"

प्रस्ताव स्वीकृत हुआ।

SHRI ANURAG SINGH THAKUR: I introduce the Bill.